

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 14th August, 2015
TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR D N PATIL, REGISTRAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 75/2015	Keerti Gupta Vs. MP Pollution Control Board	Mr. Ravikant Patidar, Adv.	
2.	Appeal No. 45/2015	Brij Mohan Singh Vs. State of M.P. & Ors	Mr. Shreyes Dharamadhikari, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in